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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN
ZONE BENCH AT PUNE



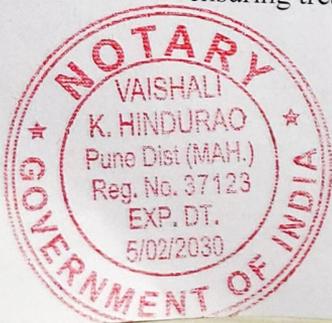
Original Application- 214/2024

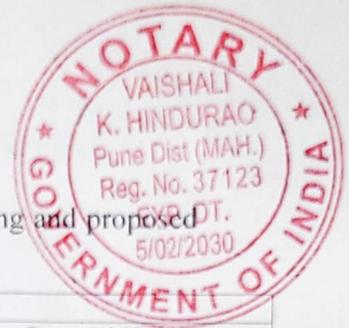
**News Item titled "Dead fish found floating in Mula River raises alarm"
appearing in the Hindustan Times dated 23.09.2024**

Affidavit in Reply on behalf of Respondent No 6 PCMC

I, Mr Sanjay Kulkarni, aged about 56 years, the Chief Engineer, Environment Department having office at PCMC Building, Mumbai, Pune Road, Pimpri, Pune- 411018 do hereby solemnly affirm and state as under.

1. I say that Mula River originates from Mulshi dam and navigates around 64 Km to meet Mutha River at Sangamwadi in Pune . Out of this, around 22.2 km of downstream stretch of the river is within PMC area. Several villages lie along the Mula River within the PMC and PCMC area. The Mula River forms the edge between Pimpri Chinchwad Municipal Corporation (PCMC) on the north and the Pune Municipal Corporation (PMC) to the south. It also flows through Khadki Cantonment Board, College of Military Engineering and Pimple Nilakh Defence areas before joining Mutha River at the Confluence.
2. I say that the Answering Respondent has initiated the River Front Development project which will be carried out along the Mula River which will entirely take care of the pollution and other contamination that arises in the river Mula. In addition to the River Rejuvenation Project, the Answering Respondent is in the process of laying down an interceptor line along the banks of the river Mula, which will tap all other nalla and sewer lines and will connect the same to the nearby STP's thereby ensuring treatment of the water before it is discharged into the river.





3. The Answering Respondent is giving a table of all existing and proposed STP's under it's jurisdiction.

Mula River								
Sr. No.	Under Operation		Under Construction			Proposed STP		
	Location	Capacity (MLD)	Location	Capacity (MLD)	Completion Timeline	Location	Capacity (MLD)	Completion Timeline
1	Pimple Nilakh phase I	20	Bopkhel	5	December 2025	Wakad	40	December 2031
2	Pimple Nilakh phase II (New)	15						
Total		35 MLD		5 MLD			40 MLD	

- 4. Considering the fact that this Hon'ble Tribunal has already appointed the River Rejuvenation Committee (RRC) for high level co-ordination and implementation, the Ansewering Respondent states that it would be apt to appoint and refer this present O.A. to the RRC.
- 5. The Answering Respondent undertakes to carry out such interim measures suggested by the RRC.

S. Shal.
Advocate for Respondnet No 6

[Signature]
Sanjay Patil
Chief Engineer
Pimpri Chinchwad Municipal Corporation
Respondent No 6

Solemnly Affirmed on this
27th Day of June at
Pimpri, Pune.

[Signature]

NOTARIAL REGISTER
Sr. No...18/2025
Date...27/06/2025

BEFORE ME
[Signature]
ADV. VAISHALI K. HINDURAO
NOTARY GOVT. OF INDIA
Tapkirnagar, Kalewadi, Pimpri, Pune-17

